

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 443/94

Shri Manohar Shivram Chaudhari
V/s.

Divisional Engineer Telecom
Department of Telecommunication
Jalgaon.

The Assistant Engineer (Computer)
Department of Telecommunication
Jalgaon

... Applicant

... Respondents.

CORAM: Hon'ble Shri N.K. Verma, Member (A)

Appearance:

Shri Suresh S. Pakale for
Shri N.B. Nikam, counsel
for the applicant.

ORAL JUDGEMENT

Dated: 8.4.94

¶ Per Shri N.K. Verma, Member (A) ¶

The applicant in this O.A. has agitated the transfer from one Desk /Branch to another in the same Exchange. After hearing the arguments it is seen that no civil right of the applicant has been injured from transferring one section to another section. The OA is rejected at the admission stage.

N.K.Verma
(N.K. Verma)
Member (A)

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